

Antarctica and in India is approximately Rs. 24.86 crores.

**Credit Deposit Ratio of Scheduled Banks in Orissa**

9259. SHRI ANANTA PRASAD SETHI: Will the Minister of FINANCE be pleased to state:

(a) the total average advances and deposits ratio of all the scheduled banks, excluding rural banks in the country as on 31 December, 1986;

(b) the total average advances and deposits ratio of all the scheduled banks, excluding rural banks, in the State of

Orissa as on 31 December, 1986;

(c) whether the advances made by the banks referred to in part (b) above are disproportionate to their deposits as compared to the all India average; and

(d) if so, the steps proposed to rectify the situation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). Deposits, advances and credit-deposit ratio of all scheduled commercial banks (excluding Regional Rural Banks) as on 30th September, 1986 (latest available) is set out below :-

	(Amount in Rs. crores)	
	Orissa	All-India
Deposits	1029.55	92490.75
Advances	868.75	58203.58
Credit-Deposit Ratio (%)	84.4	62.9

(d) Credit-deposit ratio of 84.4 per cent in the State of Orissa is higher than that of all-India ratio of 62.9 per cent.

**SC/ST Members on Board of Directors of Nationalised Banks**

9260. SHRI ANANTA PRASAD SETHI: Will the Minister of FINANCE be pleased to state:

(a) the total number of the Members of the Board of Directors in the nationalised banks as on 31st December, 1986; and

(b) the percentage of Scheduled Castes and Scheduled Tribes amongst them separately and what is their total strength?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). As on 31st December, 1986, there were 95 directors on the boards of directors of 20 nationalised banks, of which Chairmen and Man-

aging Directors, Executive Directors, Government/Reserve Bank Directors and bank officer/staff Directors numbered 89. Only one out of these 95 directors belonged to Scheduled Castes. However, several vacancies of non-official Directors have not yet been filled on the Boards of all the nationalised banks.

**Suitability List of CSS Officers for Appointment to the Post of Director**

9261. SHRI ANANTA PRASAD SETHI:  
SHRI JAGANNATH PATTHNAIK:  
SHRI NARENDRA BUDANIA:  
DR. PRABHAT KUMAR  
MISHRA:  
SHRI SIDHA LAL MURMU:

Will the PRIME MINISTER be pleased to state:

(a) whether the suitability list of Central Secretariat Service Officers for appointment to the post of Director for the year 1986 has been finalised;

(b) the criteria followed in preparing the said list for the year 1986 and in the previous two years;

(c) whether Government have made any departure in preparing the list for the year 1986;

(d) if so, the reasons therefor; and

(e) the number of officers considered and included in the suitability list for the post of Director for the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS. (SHRI P. CHIDAMBARAM): (a) Yes, Sir.

(b) to (d). In the previous years, a Screening Committee comprising of 4 Secretaries to the Government of India used to assess the Confidential Records of the eligible officers. Their assessment was then placed before the Central Establishment Board comprising of 4 Secretaries and Establishment Officer to the Government of India. The Board after consideration of assessment of the Screening Committee would recommend to the Government, the names of the officers who could be included in the Directors' list. Thereafter, these recommendations would be examined by the Government and final list was decided upon. This year, assessment of the records was done by the Central Establishment Board itself. The Board then submitted its recommendations to the Government.

It was also felt that in the past the selection process in Government Services had not been rigorous enough. It was, therefore, decided to make rigorous assessments in respect of all categories of officers for the purpose of appointment by promotion. The same procedure was followed in the case of Directors' panel for 1986. It was also decided that officers should be assessed on the basis of attributes required for holding the post at the

level of Director. These attributes are ability for analysis and solving the problems, communication skills, initiative, attitude to work, ability to inspire and motivate, supervisory ability, quality of maintaining cordial inter-personal relations, relations with public and attitude towards Scheduled Castes and Scheduled Tribes. For the year, 1986 assessment of the officers for Directors' post has been done by the Central Establishment Board keeping in mind these attributes.

(e) The position is as under:-

	No. of officers considered	Included
1984	38	34
1985	43	39
1986	35	15

[Translation]

#### **Higher Rate of Central Excise Duty on Goods from Small Industries**

9262. SHRI SHANTI DHARIWAL: Will the Minister of FINANCE be pleased to state:

(a) whether representations have been received by Government stating that Central excise duty is being charged at a higher rate from small scale units than from big industries on certain goods;

(b) if so, the action taken thereon and the reasons for charging a higher duty on products from the small industries sector;

(c) whether Government propose to reduce the Central excise duty on products from small scale industries; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE